GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO.795 TO BE ANSWERED ON 03.12.2015

REVISION IN WORK SCHEDULE IN MGNREGS

795. SHRI C.N. JAYADEVAN:

SHRI KODIKUNNIL SURESH:

SHRI GAJENDRA SINGH SHEKHAWAT:

SHRI ASADUDDIN OWAISI:

SHRI P. NAGARAJAN:

SHRI DUSHYANT CHAUTALA:

SHRI VENKATESH BABU T.G.:

SHRI ANTO ANTONY:

SHRIMATI KOTHAPALLI GEETHA:

SHRI NANDI YELLAIAH:

SHRI C.S. PUTTA RAJU:

SHRI S.P. MUDDAHANUME GOWDA:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Government has any plans to revise the wage, work schedule and to enhance the number of man days under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) specially in areas which have been hit by natural calamities:
- (b) if so, the details thereof;
- (c) whether the Government also proposes to include new works under MGNREGS, if so, the details and status thereof, State/UT-wise; and
- (d) the financial implications expected by the Government in case of changes in MGNREGS and its likely impact on rural employment and poverty on beneficiaries with special emphasis on women under MGNREGS?

ANSWER MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SUDARSHAN BHAGAT)

(a)&(b): The Government has made necessary provisions for an additional 50 days of unskilled manual work over and above 100 days per household in Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) in notified drought affected or natural calamity areas in the country.

(c)&(d): Based on suggestions and feedback received from various stakeholders including state Governments, changes and modifications to the Schedule including new works and guidelines are carried out from time to time.
